

**Central Administrative Tribunal
Principal Bench**

**RA No.145/2019
IN
OA No.1860/2019**

New Delhi, this the 30th day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

TDS Tulsiani,
S/o Late SD Tulsiani,
S.E. Retd. CPWD,
Age 70 years, Group A,
465/17, Faridabad-121002.

...Applicant

(None)

Versus

Union of India,
Through the Secretary,
Ministry of Housing & Urban Affairs,
Nirman Bhawan, New Delhi-110011.

...Respondent

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

The OA filed by the applicant claiming relief of Non Functional Upgradation was dismissed. He filed a Review Application with a prayer to review the order in the OA.

2. Though the Review Application could have been disposed of in circulation, we directed it to be listed for hearing to enable the applicant to address the arguments. There is no representation on behalf of the applicant. We have perused the record and do not find any ground that warrants the review of the order passed in the OA. RA is, accordingly, dismissed.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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